

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 151 of 2013 &
I.A. 220 of 2013**

Dated : 14th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Apoorve Karol**

**Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Apoorva Misra for R.2
Mr. Aditya Dewan for R.3**

ORDER

It is submitted that the consultation process has not been over and they seek some time.

Post the matter on **07.10.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ us